



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

13/12/2019

T.A./260/13/2016

B MAHANTA
-V/S-
STEEL AUTHORITY OF INDIA

ITEM NO:61

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.R.K.Kanungo

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. Learned counsel for the respondents is present.</p> <p>It is seen that no one was present on behalf of the applicant on the previous date i.e. 5.12.2019. It seems that the applicant has lost interest in pursuing the TA which is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Copy of the order be handed over to the learned counsel for the respondents. Registry is directed to send a copy of the order to the applicant by post.</p> <p style="text-align: right;">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>I.Nath</p>

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